GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6684
ANSWERED ON:07.05.2015
ALLOCATION OF COAL BLOCKS TO PSUS
Bhamre Dr. Subhash Ramrao; Rajendran Shri S.

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any plan to give priority to Public Sector Undertakings (PSUs)/Government Sector in allocation of coal blocks, if so, the details thereof and the amount expected, if any, through the auction;
- (b) whether the Inter-Ministerial Committee (IMC) has recently reviewed the applications for allocation of coal blocks to Public Sector Undertakings;
- (c) if so, whether the status of the exercise carried out for evaluating the terms and conditions along with the criteria for allocation was discussed by the IMC, and if so, the details thereof; and
- (d) whether the applications for allocation of some coal blocks to the power sector has been recommended by the Ministry of Power and the Central Electricity Authority, if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a): Under the provisions of the Auction by Competitive Bidding of Coal Mines Rules, 2012, the following 06 coal mines have been allocated to Government Companies/Corporations through allotment:

Further, under the provisions of Coal Mines (Special Provisions) Act, 2015 and Rules made thereunder, the following 38 coal mines have been allocated to Government Companies/Corporations through the mode of allotment:-

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S.No. Name of Allottee
                             Name of coal mine(s)
Schedule-II coal mines
1 Damodar Valley Corpn.
                              KhagraJoydev
2 Karnataka Power Corpn. Ltd.
                                   Baranj I to IV, Kiloni, Manora Deep
3 Punjab State Power Corpn. Ltd.
                                       Pachhwara Central
4 Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Parsa East, KantaBasan 5 West Bengal Power Development Corpn. Ltd. Barjora North
6 West Bengal Power Development Corpn. Ltd. Barjora
7 West Bengal Power Development Corpn. Ltd. Gangaramchak, Gangaramchak-Bhadulia
8 West Bengal Power Development Corpn. Ltd. Tara (East) & (West)
9 West Bengal Power Development Corpn. Ltd. Pachhwara North
Schedule-III coal mines
1 Bihar State Power Generation Company Ltd. Badam
2 Chhattisgarh State Power Generation Co. Ltd. Gare Palma Sector III
3 Chhattisgarh State Power Generation Co. Ltd. Gidhmuri, Paturia
4 Gujarat State Electricity Corpn. Ltd. Gare Palma Sector I
5 Jharkhand Urja Utpadan Nigam Limited. Banhardih
6 Maharashtra State Power Generation Co. Ltd. Gare Palma Sector II
7 NTPC Ltd. Kerandari
8 NTPC Ltd.
                  Talaipalli
                ChattiBariatu, ChattiBariatu South
Dulanga
9 NTPC Ltd.
10 NTPC Ltd.
11 Odisha Coal and Power Ltd.
                                    Manoharpur, Dipside Manoharpur
12 Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Parsa
13 Tenughat Vidyut Nigam Ltd. Rajbar E & D
14 Telangana State Power Generation Corpn. Ltd. Tadicherla - I
15 The Singareni Collieries Co. Ltd. Naini
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- 16 Steel Authority of India Ltd. Sitanala 17 UP Rajya Vidyut Utpadan Nigam Ltd. SaharpurJamarpani 18 West Bengal Power Development Corpn. Ltd. Kasta (East)
- (b): No review has been undertaken by the Inter-Ministerial Committee recently.
- (c): Does not arise in view of reply to part (b) above.
- (d): The applications received in response to Notice Inviting Applications for allotment of coal mines to Government companies under the Auction by Competitive Bidding of Coal Mines Rules, 2012 were examined in consultation with Ministry of Power. Subsequently, allotments have been made as per details given in reply to part (a) above.